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O.A. No. 620 of 2005

Order dated: 29.08.2008

CORAM:

Hon'ble Mr. Justice K.Thankappan, Member(J)  
Hon'ble Mr. C.R.Mohapatra, Member (A)

Heard Mr. A.A.Das, Ld. Counsel appearing for the applicant and Mr. S.S.Mohanty, Ld. Counsel appearing for the Respondents.

Challenging Annexure-A/3, letter dated 10.05.2005, the applicant filed this Original Application and prayed that he may be given promotion on setting aside the above order, as per law.

Now, the Ld. Counsel appearing for the Respondents had produced Letter No. OR/GA-1/137/88/Vol.III/1961 dated 17.10.2006. As per the above letter, it is seen that the applicant has been already promoted to the post of Assistant Provident Fund Commissioner. Hence, the O.A. has become infructuous as the grievance of the applicant has been already redressed by the Department. Accordingly, the O.A. stands dismissed as infructuous. No costs.

  
MEMBER (A)

  
K. Thankappan  
MEMBER(J)